

Statement showing disposal of targeted cases under Action Plan 2018-19 in Palwal Sessions Division as on 31.01.2019

**COURTS OF ADDITIONAL DISTRICT & SESSIONS JUDGES, PALWAL**

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Sh Naresh Kumar, ASJ, Palwal (01.04.2018 to 01.05.2018) (Officer transferred)</b>						
25 Oldest Execution Petition, if any	25		24	1	0	4.00%
All pending cases instituted upto 31.12.2014	6		6		0	0.00%
All PC act,1988 cases which are more than one year old	1		1		0	0.00%
NDPS act,1985 cases which are more than one year old	5		5		0	0.00%
All pending cases in which accused are in custody for a period more than one year	8		8		0	0.00%
Other than oldest cases beside above cases(Civil & Criminal)	105	1	98	8	0	7.62%
<b>Total</b>	<b>150</b>	<b>1</b>	<b>142</b>	<b>9</b>	<b>0</b>	<b>6.00%</b>

OK

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Sh Vimal Kumar, ASJ, Palwal(w.e.f. 02.05.2018)</b>						
25 Oldest Execution Petition, if any		25	1	20	4	83.33%
All pending cases instituted upto 31.12.2014		6		5	1	83.33%
All PC act,1988 cases which are more than one year old		1		1	0	100.00%
NDPS act,1985 cases which are more than one year old		5		4	1	80.00%
All pending cases in which accused are in custody for a period more than one year		8		2	6	25.00%
Other than oldest cases beside above cases(Civil & Criminal)		98	1	69	28	71.13%
<b>Total</b>	<b>0</b>	<b>143</b>	<b>2</b>	<b>101</b>	<b>40</b>	<b>71.63%</b>

OK

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Sh Devender Singh, ASJ, Palwal</b>						
25 Oldest Execution Petition, if any	25			18	7	72.00%
All pending cases instituted upto 31.12.2014	4			2	2	50.00%
All PC act,1988 cases which are more than one year old	2				2	0.00%
NDPS act,1985 cases which are more than one year old	3			1	2	33.33%
All pending cases in which accused are in custody for a period more than one year	0				0	0.00%
Other than oldest cases beside above cases(Civil & Criminal)	116			87	29	75.00%
<b>Total</b>	<b>150</b>	<b>0</b>	<b>0</b>	<b>108</b>	<b>42</b>	<b>72.00%</b>

OK

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Sh. Anubhav Sharma, ASJ, Palwal (Exclusive court set up to deal with family matters having pendency of other civil &amp; criminal Cases)</b>						
25 Oldest Execution Petition, if any	25			25	0	100.00%
All pending cases instituted upto 31.12.2014					0	0.00%
All PC act,1988 cases which are more than one year old					0	0.00%
NDPS act,1985 cases which are more than one year old					0	0.00%
All pending cases in which accused are in custody for a period more than one year					0	0.00%
Other than oldest cases beside above cases(Civil & Criminal)	125	3	3	117	8	93.60%
<b>Total</b>	<b>150</b>	<b>3</b>	<b>3</b>	<b>142</b>	<b>8</b>	<b>94.67%</b>

OK

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Sh. Amit Kumar Sharma, ASJ, Palwal(Exclusive court set up to deal with Heinous Crime against Women)</b>						
Exclusive court set up to deal with Heinous Crime cases against women having pendency of more than 100 heinous crime cases	100			93	7	93.00%

OK

**TOTAL OF ALL THE COURTS OF ADDITIONAL DISTRICT & SESSIONS JUDGES**

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>CONSOLIDATED SESSIONS</b>						
25 Oldest Execution Petition, if any	75	25	25	64	11	85.33%
All pending cases instituted upto 31.12.2014	10	6	6	7	3	70.00%
All PC act,1988 cases which are more than one year old	3	1	1	1	2	33.33%
NDPS act,1985 cases which are more than one year old	8	5	5	5	3	62.50%
All pending cases in which accused are in custody for a period more than one year	8	8	8	2	6	25.00%
Other than oldest cases beside above cases(Civil & Criminal)	346	102	102	281	65	81.21%
<b>Exclusive court set up to deal with Heinous Crime cases against women having pendency of more than 100 heinous crime cases</b>	100	0	0	93	7	93.00%
<b>Total (Sessions Court)</b>	<b>550</b>	<b>147</b>	<b>147</b>	<b>453</b>	<b>97</b>	<b>82.36%</b>

Sd/-

District & Sessions Judge,  
Palwal

**COURTS OF CIVIL JUDGES-CUM-JUDICIAL MAGISTRATES, PALWAL**

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Dr. Yashika, Civil Judge(Sr. Divn.)-cum-ACJM, Palwal(01.04.2018 to 29.09.2018 as officer transferred)</b>						
50 Oldest Execution Petition, if any	50		35	15	0	30.00%
All pending cases instituted upto 31.12.2013	42	3	33	12	0	26.67%
All the pending cases in which accused are in custody for period of more than six months	4			4	0	100.00%
All the pending cases under section 138 NI Act instituted upto year 2014.	3		3		0	0.00%
Other than oldest cases beside above cases(Civil & Criminal)	101	2	62	41	0	41.84%
Total	200	5	133	72	0	36.00%

OK

Nature of Cases targeted (Category wise)	Number of cases identified as on	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Sh. Sanjay Kumar Sharma, Civil Judge(Sr. Divn.)-cum-ACJM, Palwal(w.e.f. 01.10.2018 to 21.12.2018 as officer transferred)</b>						
50 Oldest Execution Petition, if any		34	33	1	0	3.13%%
All pending cases instituted upto 31.12.2013		2	2		0	0.00%
All the pending cases in which accused are in custody for period of more than six months		0			0	0.00%
All the pending cases under section 138 NI Act instituted upto year 2014.		2	1	1	0	50.00%
Other than oldest cases beside above cases(Civil & Criminal)		57	41	16	0	29.09%
Total	0	95	77	18	0	19.78%

OK

Sheet1

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Sh. Piyush Sharma, Civil Judge(Sr. Divn.)-cum-Addl. Chief Judicial Magistrate, Palwal(w.e.f. 22.12.2018 to 29.1.2019)</b>						
50 Oldest Execution Petition, if any		31			31	0.00%
All pending cases instituted upto 31.12.2013		2			2	0.00%
All the pending cases in which accused are in custody for period of more than six months		0			0	0.00%
All the pending cases under section 138 NI Act instituted upto year 2014.		1			1	0.00%
Other than oldest cases beside above cases(Civil & Criminal)		39			39	0.00%
Total	0	73	0	0	73	0.00%

OK

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Sh. Sanjay Kumar Sharma, Addl. Civil Judge(Sr. Divn.)-cum-Chief Judicial Magistrate, Palwal(upto 03.11.2018 as officer transferred)</b>						
50 Oldest Execution Petition, if any	50	2	38	14	0	28.00%
All pending cases instituted upto 31.12.2013	16	11	22	5	0	18.52%
All the pending cases in which accused are in custody for period of more than six months	7		3	4	0	57.14%
All the pending cases under section 138 NI Act instituted upto year 2014.	1		1		0	0.00%
Other than oldest cases beside above cases(Civil & Criminal)	126	12	78	60	0	52.17%
Total	200	25	142	83	0	41.50%

OK

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Sh. Piyush Sharma, Addl. Civil Judge(Sr. Divn.)-cum-Chief Judicial Magistrate, Palwal(w.e.f. 06.11.2018)</b>						
50 Oldest Execution Petition, if any		37	1	6	30	16.67%
All pending cases instituted upto 31.12.2013		22		4	18	18.18%
All the pending cases in which accused are in custody for period of more than six months		0			0	0.00%
All the pending cases under section 138 NI Act instituted upto year 2014.		1			1	0.00%
Other than oldest cases beside above cases(Civil & Criminal)		58		11	47	18.97%
<b>Total</b>	<b>0</b>	<b>118</b>	<b>1</b>	<b>21</b>	<b>96</b>	<b>17.95%</b>

OK

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Sh Gaurav Khatana,Civil Judge( Jr. Divn.)-cum- JMIC, Palwal(01.04.2018 to 01.05.2018)(Officer transferred)</b>						
50 Oldest Execution Petition, if any	50		50		0	0.00%
All pending cases instituted upto 31.12.2013	9		8	1	0	11.11%
All the pending cases in which accused are in custody for period of more than six months	2		2		0	0.00%
All the pending cases under section 138 NI Act instituted upto year 2014.	20		20		0	0.00%
Other than oldest cases beside above cases(Civil & Criminal)	119		103	16	0	13.45%
<b>Total</b>	<b>200</b>	<b>0</b>	<b>183</b>	<b>17</b>	<b>0</b>	<b>8.50%</b>

OK

## Sheet1

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Sh Davender,Civil Judge( Jr. Divn.)-cum- JMJC, Palwal(w.e.f. 02.05.2018)</b>						
50 Oldest Execution Petition, if any		51	1	20	30	40.00%
All pending cases instituted upto 31.12.2013		21		13	8	61.90%
All the pending cases in which accused are in custody for period of more than six months		2		2	0	100.00%
All the pending cases under section 138 NI Act instituted upto year 2014.		22		21	1	95.45%
Other than oldest cases beside above cases(Civil & Criminal)		108	20	73	15	82.95%
<b>Total</b>	<b>0</b>	<b>204</b>	<b>21</b>	<b>129</b>	<b>54</b>	<b>70.49%</b>

OK

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Mrs. Aparna Choudhary, Civil Judge(Jr. Divn.)-cum-JMJC, Palwal(01.04.2018 to 01.05.2018)(Officer transferred)</b>						
50 Oldest Execution Petition, if any	50		47	3	0	6.00%
All pending cases instituted upto 31.12.2013	15		15		0	0.00%
All the pending cases in which accused are in custody for period of more than six months	5		4	1	0	20.00%
All the pending cases under section 138 NI Act instituted upto year 2014.	28		28		0	0.00%
Other than oldest cases beside above cases(Civil & Criminal)	102		98	4	0	3.92%
<b>Total</b>	<b>200</b>	<b>0</b>	<b>192</b>	<b>8</b>	<b>0</b>	<b>4.00%</b>

OK

## Sheet1

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Sh. Sukhdev, Civil Judge(Jr. Divn.)-cum-JMIC, Palwal(w.e.f. 02.05.2018 )</b>						
50 Oldest Execution Petition, if any		48	1	37	10	78.72%
All pending cases instituted upto 31.12.2013		29		15	14	51.72%
All the pending cases in which accused are in custody for period of more than six months		6		3	3	50.00%
All the pending cases under section 138 NI Act instituted upto year 2014.		28		28	0	100.00%
Other than oldest cases beside above cases(Civil & Criminal)		98	16	74	8	90.24%
<b>Total</b>	<b>0</b>	<b>209</b>	<b>17</b>	<b>157</b>	<b>35</b>	<b>81.77%</b>

OK

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Sh. Naveen Kumar, Civil Judge(Jr. Divn.)-cum-JMIC, Palwal(01.04.2018 to 01.05.2018)(Officer transferred)</b>						
50 Oldest Execution Petition, if any	50		47	3	0	6.00%
All pending cases instituted upto 31.12.2013	11		11		0	0.00%
All the pending cases in which accused are in custody for period of more than six months	2		1	1	0	50.00%
All the pending cases under section 138 NI Act instituted upto year 2014.	19		19		0	0.00%
Other than oldest cases beside above cases(Civil & Criminal)	118		112	6	0	5.08%
<b>Total</b>	<b>200</b>	<b>0</b>	<b>190</b>	<b>10</b>	<b>0</b>	<b>5.00%</b>

OK



## Sheet1

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Sh. Gaurang Sharma, Civil Judge(Jr. Divn.)-cum-JMIC, Palwal(w.e.f. 02.05.2018)</b>						
50 Oldest Execution Petition, if any		47		14	33	29.79%
All pending cases instituted upto 31.12.2013		24	2	13	9	59.09%
All the pending cases in which accused are in custody for period of more than six months		4	1	3	0	100.00%
All the pending cases under section 138 NI Act instituted upto year 2014.		20		15	5	75.00%
Other than oldest cases beside above cases(Civil & Criminal)		120	22	56	42	57.14%
<b>Total</b>	<b>0</b>	<b>215</b>	<b>25</b>	<b>101</b>	<b>89</b>	<b>53.16%</b>

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Sh. Pardeep Kumar, Civil Judge(Jr. Divn.)-cum-JMIC, Palwal(1.4.2018 to 1.5.2018)Officer transferred</b>						
50 Oldest Execution Petition, if any	46		46		0	0.00%
All pending cases instituted upto 31.12.2013	21		21		0	0.00%
All the pending cases in which accused are in custody for period of more than six months	5		5		0	0.00%
All the pending cases under section 138 NI Act instituted upto year 2014.	2		2		0	0.00%
Other than oldest cases beside above cases(Civil & Criminal)	126		117	9	0	7.14%
<b>Total</b>	<b>200</b>	<b>0</b>	<b>191</b>	<b>9</b>	<b>0</b>	<b>4.50%</b>

OK

## Sheet1

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Sh. Sher Singh, the then Civil Judge(Jr.Div.)-cum-JMIC, Palwal(3.5.2018 to 30.5.2018) Court Withdrawn</b>						
50 Oldest Execution Petition, if any		46	46		0	0.00%
All pending cases instituted upto 31.12.2013		21	21		0	0.00%
All the pending cases in which accused are in custody for period of more than six months		5	5		0	0.00%
All the pending cases under section 138 NI Act instituted upto year 2014.		2	2		0	0.00%
Other than oldest cases beside above cases(Civil & Criminal)		117	106	11	0	9.40%
<b>Total</b>		<b>191</b>	<b>180</b>	<b>11</b>	<b>0</b>	<b>5.75%</b>

OK

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Sh. Prateek Jain, Addl. Civil Judge(Sr. Divn.)-cumSDJM, Hathin</b>						
50 Oldest Execution Petition, if any	50	1	1	37	13	74.00%
All pending cases instituted upto 31.12.2013	6			4	2	66.67%
All the pending cases in which accused are in custody for period of more than six months	2			2	0	100.00%
All the pending cases under section 138 NI Act instituted upto year 2014.	0				0	0.00%
Other than oldest cases beside above cases(Civil & Criminal)	142			134	8	94.37%
<b>Total</b>	<b>200</b>	<b>1</b>	<b>1</b>	<b>177</b>	<b>23</b>	<b>88.50%</b>

OK

Sheet1

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Ms. Neha Goyal, Civil Judge(Jr. Divn.)-cum-JMIC, Hathin</b>						
50 Oldest Execution Petition, if any	34	2	2	34	0	100.00%
All pending cases instituted upto 31.12.2013	5			4	1	80.00%
All the pending cases in which accused are in custody for period of more than six months	4			4	0	100.00%
All the pending cases under section 138 NI Act instituted upto year 2014.	0				0	0.00%
Other than oldest cases beside above cases(Civil & Criminal)	157			156	1	99.36%
<b>Total</b>	<b>200</b>	<b>2</b>	<b>2</b>	<b>198</b>	<b>2</b>	<b>99.00%</b>

OK

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Ms. Shailza Gupta, Addl. Civil Judge(Sr. Divn.)-cum-SDJM, Hodal</b>						
50 Oldest Execution Petition, if any	50	3	3	23	27	46.00%
All pending cases instituted upto 31.12.2013	9	1		7	3	70.00%
All the pending cases in which accused are in custody for period of more than six months	5	1		4	2	66.67%
All the pending cases under section 138 NI Act instituted upto year 2014.	0				0	0.00%
Other than oldest cases beside above cases(Civil & Criminal)	136	5	7	110	24	82.09%
<b>Total</b>	<b>200</b>	<b>10</b>	<b>10</b>	<b>144</b>	<b>56</b>	<b>72.00%</b>

OK

Sheet1

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Sh. Vishal, Civil Judge(Jr. Divn.)-cum-JMIC, Hoda(1.4.2018 to 1.5.2018) Officer Transferred</b>						
50 Oldest Execution Petition, if any	50		48	2	0	4.00%
All pending cases instituted upto 31.12.2013	7		7		0	0.00%
All the pending cases in which accused are in custody for period of more than six months	3		3		0	0.00%
All the pending cases under section 138 NI Act instituted upto year 2014.	0				0	0.00%
Other than oldest cases beside above cases(Civil & Criminal)	140		136	4	0	2.86%
<b>Total</b>	<b>200</b>	<b>0</b>	<b>194</b>	<b>6</b>	<b>0</b>	<b>3.00%</b>

OK

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Sh. Akshay Choudhary Civil Judge(Jr. Divn.)-cum-JMIC, Hoda(w.e.f 2.5.2018 )</b>						
50 Oldest Execution Petition, if any		48		25	23	52.08%
All pending cases instituted upto 31.12.2013		7		6	1	85.71%
All the pending cases in which accused are in custody for period of more than six months		3		1	2	33.33%
All the pending cases under section 138 NI Act instituted upto year 2014.		0			0	0.00%
Other than oldest cases beside above cases(Civil & Criminal)		136		77	59	56.62%
<b>Total</b>		<b>194</b>	<b>0</b>	<b>109</b>	<b>85</b>	<b>56.19%</b>

OK

Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>Name of the officer:- Ms. Anjali Jain, Principal Magistrate-cum-JMIC, Juvenile Justice Board Palwal(1.4.2018 to 5.12.2018)Officer transferred</b>						
Juvenile Justice Board having more than 100 cases	100		31	69	0	69.00%
<b>Name of the officer:- Ms. Reetu Yadav, Principal Magistrate-cum-JMIC, Juvenile Justice Board Palwal(w.e.f. 5.12.2018)Officer is on maternity leave.</b>						
Juvenile Justice Board having more than 100 cases		31		4	27	12.90%
Nature of Cases targeted (Category wise)	Number of cases identified as on 01.04.2018	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the end of the month	Percentage of disposal upto the end of the month
<b>SUBORDINATE COURTS</b>						
50 Oldest Execution Petition, if any	480	350	399	234	197	54.29%
All pending cases instituted upto 31.12.2013	141	143	142	84	58	59.15%
All the pending cases in which accused are in custody for period of more than six months	39	21	24	29	7	80.56%
All the pending cases under section 138 NI Act instituted upto year 2014.	73	76	76	65	8	89.04%
Other than oldest cases beside above cases(Civil & Criminal)	1267	752	918	858	243	77.93%
Juvenile Justice Board having more than 100 cases	100	31	31	73	27	73.00%
<b>Total (Subordinate Courts)</b>	<b>2100</b>	<b>1373</b>	<b>1590</b>	<b>1343</b>	<b>540</b>	<b>71.32%</b>
<b>Grand Total ( Sessions &amp; Subordinate Courts)</b>	<b>2650</b>	<b>1520</b>	<b>1737</b>	<b>1796</b>	<b>637</b>	<b>73.82%</b>

Note : one HMA case of year 2015 excluded(as stayed) and 1 civil appeal of year 2015 included by the court of Sh. Anubhav Sharma, ADJ Palwal  
One case of year 2017 excluded by the court of Sh. Gaurang Sharma, JMJC Palwal from the category of six months custody as the accused was admitted to bail therefore another case of year 2015 oldest category was added by that court.  
One Execution of year 2015 excluded(as stayed) by the Court of Sh. Prateek Jain, ACJ(Sr.Div.), Hathin and another of year 2016 included by that court.  
One case of year 2015 excluded(As stayed) by the court of Mrs. Shailza Gupta AcJ Hodal and another case of year 2016 included.  
Ms. Anjali Jain, Principal Magistrate Juvenile Justice Board, Palwal was transferred from this Sessions Division and relinquished her charge on 5.12.2018  
Ms. Reetu Yadav, Principal Magistrate Juvenile Justice Board Palwal joined at this Sessions Division on 5.12.2018 but she is already on maternity leave.  
The cases shown as disposal in the category of Juvenile Justice Board Palwal after 5.12.2018 are disposed of by Sh. Davender Singh, JMJC Palwal.  
As per Hon'ble High Court's letter no.852 Gaz.I/V1.M.46 dated 21.12.2018, Sh. Piyush Sharma, Chief Judicial Magistrate Palwal has been posted as Civil Judge(Sr.Div.),-cum-Chief Judicial Magistrate on amalgamation of the posts of Civil Judge(SD), and Chief Judicial Magistrate on account of transfer of Sh.Sanjay Kumar Sharma, Civil Judge(SD).

Sd/-  
District & Sessions Judge,  
Palwal